

NEW SUGAR MILLS IN MAHARASHTRA

268 **SHRI ASHOK ANANDRAO DESHMUKH**
SHRI MORESHWAR SAVE

Will the Minister of FOOD be pleased to state

(a) the number of proposals received in 1990 for granting approval to set up new sugar mills in Maharashtra,

(b) the number of proposed new sugar mills recommended by the State Government of Maharashtra and the grounds on which the licences are given to new sugar mills,

(c) the number of such proposals received by the State Government of Maharashtra,

(d) whether the proposal for setting up Sar Baba Cooperative Sugar Mill has been approved by the Union Government, and

(e) if not the reasons therefor

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI) (a) During the year 1990 148 proposals for grant of Letters of Intent/Licences to set up new sugar mills in Maharashtra State were received in the Department of Food through Department of Industrial Development of the Ministry of Industry, Government of India, New Delhi

(b) Out of the above, 21 proposals have been recommended by the Government of Maharashtra. The proposals for establishment of new sugar factories are considered as per the licensing policy guidelines

(c) The information is not available as it relates to State Government

(d) and (e) The Licensing Policy for sugar industry for the Eighth Five Year Plan period is under review of the Government. The proposal for setting up of Sar Baba Cooperative Sugar Mill along with other pending proposals would be considered in the light of the aforesaid review.

[English]

PANEL TO CHECK CEMENT PRICES

269 **SHRI ASHOK ANANDRAO DESHMUKH** Will the **PRIME MINISTER** be pleased to state .

(a) whether there is any proposal to set up a panel to check the increase in cement prices, and

(b) if so the composition terms of reference of the proposed panel and by what time a final decision is likely to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF P J KURIEN) (a) and (b) A Working Group consisting of Joint Secretary (Department of Supplies), Development Commissioner for Cement Industry, Executive Director Railway Board and Addl Director-General, Directorate General Supplies and Disposal has been set up to consider measures and work out a scheme to hold the cement prices to a reasonable level keeping in mind the following matters —

(i) Availability of required number of railway wagons to Cement Industry

(ii) Compensate Industry for abnormally high rate of charges for movement by road

(iii) Work out an appropriate freight equalisation scheme for Cement Industry

The Report of the Group is awaited

EXPENDITURE ON TELECAST OF ELECTION RESULTS—ANALYSIS

270 **SHRI AMAR ROYPRADHAN** . Will the **MINISTER OF INFORMATION AND BROADCASTING** be pleased to state the expenditure incurred on the telecast of Election Results Analysis, 1991 and the payments made to various agencies, in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND